

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1475

ANSWERED ON:04.08.2006

ENERGY THROUGH NCES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

:

(a) whether the Ministry of Non-Conventional Energy Sources has taken effective steps to attract Rs. 12,500 crore investment per year with a view to add 2,500 MW power through non-conventional resources;

(b) if so, the details thereof;

(c) whether the Ministry of Non-Conventional Energy Sources has also approached the Ministry of Finance for certain incentives in addition to the existing sops; and

(d) if so, the details thereof and the reaction of Ministry of Finance thereto?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR)

(a) & (b): To attract private investment in the renewable energy sector financial and fiscal incentives are being provided that include capital / interest subsidy, accelerated depreciation, concessional duties and relief from taxes. In addition, preferential tariff is given to grid-interactive renewable power in most potential states. The target for grid interactive renewable power for the 10th Plan is 3075 MW against which a capacity of 4630 MW has been installed during the first four years of the said Plan, with 2000 MW having been set up during 2005-06 itself, mostly through private investment.

(c) & (d): With the existing policy the 10th Plan aim for renewable power of 3075 MW has already been exceeded. Rationalization of fiscal and other incentives is an ongoing process.